

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.2637
ANSWERED ON 22.12.2022**

STATUS OF NON-OPERATIONAL PLANTS

2637. SHRIMATI CHINTA ANURADHA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has taken steps to restart nearly five GW capacity of non-operational thermal power plants across the country;**
- (b) if so, the details thereof, State/UT-wise;**
- (c) whether the Government has sought the assistance of lenders, State Government officials and power project developers to restart nearly five GW of non-operational plants across the country; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (d) : Out of 210.6 GW (coal and lignite based) monitored capacity of thermal power plants, 5.86 GW capacity is non-operational due to various reasons such as no Power Purchase Agreement (PPA), under National Company Law Tribunal (NCLT) etc. The present status of these non-operational thermal power plants is enclosed as Annexure. Further, out of 5.86 GW non-operational plants, one plant namely Bela TPS (270 MW) has been revived on 02.10.2022.

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2637
ANSWERED IN THE LOK SABHA ON 22.12.2022**

Status of Non Operational Thermal Plants:

Sl. No.	Name of Thermal Power Station	Capacity (MW)	State/Utility	Region	Present Status
1	BELA TPS	270 (1X270)	Maharashtra	WR	The plant is revived on 2.10.2022 against case - IV bidding of 210 MW at Nasik.
2	MIHAN TPS	246 (4X61.5)	Maharashtra	WR	Rankini power generation Pvt. Ltd. (RPGPL) informed that all assets of abhijeet MADC Nagpur energy Pvt. Ltd. (AMNPEL) (the parent company of Mihan power plant) has transferred to RPGPL by liquidator after successful in auction process and post acquisition of AMNPEL and its assets they will restart the power plant by signing a medium term PPA for 200 MW at the earliest. Final NCLT order is yet to come. Meanwhile, shoring up the technical capacity of the plant to make it ready by early Mar, 2023.
3	NASIK (P) TPS	1350 (5X270)	Maharashtra	WR	Sinnar thermal power limited (Formerly know as Rattan India Nasik power limited) informed that that company could not service its debt dues and it spiraled down into NPA status. However. STPL has been working to relieve stress and MoP also identified that the project could be brought into service in a short span of time to tackle spiraling demand in the country. 02 unit is expected to operation in this year. The company has initiated groundwork that plant will get operational once the working capital is sanctioned.
4	SALORA TPP	135 (1X135)	Chhattisgarh	WR	Under NCLT (National Company Law Tribunal)
5	SHIRPUR TPP	150 (1X150)	Maharashtra	WR	No Power Purchase Agreement
6	TUTICORIN (P) TPP	300 (2X150)	Tamil Nadu	SR	Tuticorin (P) TPP also named as Ind Bharath comprising of 2 units of 150 MW each. It is a CPP. Tamil Nadu was availing power from this plant (through STOA/tendering). There is no PPA with Tamil Nadu. Since 2016 the power plant is under shutdown.
7	UTKAL TPP (IND BARATH)	350 (1X350)	Odisha	ER	Under NCLT. Resolution plan has been submitted by JSW Energy Ltd.
8	TITAGARH TPS	240 (4X60)	West Bengal	ER	Very old plant and small size units. Specific Coal consumption is very high resulting into uneconomical operation.
9	MEENAKSHI ENERGY LTD	300 (2X150)	Andhra Pradesh/MEL	SR	M/s. Meenakshi Energy limited, Thaminapatnam plant is under NCLT since 7 th Nov-2019 and the plant entire activities are supervision by RP(Resolution Professional). During January 2021 to July 2021 Units operated on Bank support without any Promoter. Concerned Resource Person (RP) is offered two months to resolve the issues. After that only a clear picture of the recommissioning will be obtained. (tendering also going on simultaneously for recommissioning of Units)
10	SIMHAPURI ENERGY PVT LTD	600 (4X150)	Andhra Pradesh/SEPL	SR	Simhapuri Energy Limited which has been taken over by Jindal Power group from 29-06-2022 and in process for revival of Units. One unit#3 will be started at the end of this month and balance will be till 30-03-2023.
11	GIRAL TPS	250 (2X125)	Rajasthan	NR	RRVUNL informed that Government of Rajasthan has decided to sale 100% equity of Giral Lignite Power limited subsidiary of RVUN. It was assumed that prospective buyer shall invest the Capex for operation of these. At present disinvest is under process.

12	SATPURA TPS	830 (1X200 & 3X210)	Madhya Pradesh	WR	Likely to be scrapped.
13	SWASTIK KORBA TPP	25(1X25)	Chhattisgarh	WR	No Power Purchase agreement.
14	BARAUNI TPS Unit 6 &7	220 (2X110)	NTPC	ER	Barauni Unit 6 & Unit 7 are proposed to be decommissioned, subject to consent of the stakeholders and the power requirement scenario in the country.
15	BUTIBORI TPP	600 (2X300)	Maharashtra/Reliance	WR	No Power Purchase Agreement
Total		5866			
